GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3381

TO BE ANSWERED ON THE 21ST MARCH, 2023/ PHALGUNA 30, 1944 (SAKA)

3381. SHRI V.K. SREEKANDAN:

ARMS TO CIVILIANS IN BORDER VILLAGES

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is considering giving arms to civilians in border villages;
- (b) if so, the details thereof;
- (c) whether it is also true that the Government is considering strengthening of the village defence committees in border villages; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a) & (b): No such proposal is under consideration in respect of border villages.
- (c) & (d): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India and States / UTs are primarily responsible for maintenance of Law & Order including the management of Village Defence Groups / Committees formed or facilitated by them.
